

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

102. I.A. 5566/2023 IN C.P. (IB)/3425(MB)2019  
CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **15.02.2024**

NAME OF THE PARTIES: Export-Import Bank of India & Ors  
VS  
Maneesh Pharmaceuticals Ltd.

SECTION 7 OF IBC, 2016

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**ORDER**

**Hearing Through: Virtually and Physical (Hybrid) Mode**

Senior Counsel Mr. Vikram Nankani, Aman Kacheria, Ms. Madhura Kulkarni,  
Ms. Jinal Shah, Ms. Palak Nanwani & Ms. Riya Hotchandani Advocates i/b  
juris Corp. for Petitioner.

Senior Counsel Janak Dwarkadas, Senior Counsel Gaurav Joshi, Adv. Rohan  
Rajyadaksh, Adv. Ashish Pyasi, Adv. Kajol Punjabi, Anjali Shali i/b Aendil  
Legal for the Corporate Debtor and for Applicant in I.A. 5566/2023.

Arguments to be continued. List the matter on the date already fixed  
i.e. **16.02.2024 at 3:30 PM**

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)

//NSW//